


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/200/230/HDB/2017
NAME OF THE COMPANY	Syniverse Technologies Services (India) Private Limited
NAME OF THE TRANSFEROR	Syniverse Clearing House India Pvt Ltd Syniverse Teledata Systems Pvt Ltd Syniverse Mobile Solutions Pvt Ltd
NAME OF THE TRANSFEREE	Syniverse Technologies Services (India) Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V. VANSI KRISHNA	Adv.	S.v.vanish@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Shri S.V. Vanshi Krishna, Learned Counsel for the Petitioner was present.

CP is allowed with directions by separate orders.


Member (T)


Member (J)

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